



HIGH COURT OF SIKKIM
Record of Proceedings

Cont. Cas(C) No.04 of 2024

HEM BAHADUR CHETTRI AND OTHERS

PETITIONERS

VERSUS

THE MANAGER,
RELIANCE GENERAL INSURANCE LTD.

RESPONDENT

Date: 28.08.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Petitioners Mr. Nima Tshering Sherpa, Advocate.
 Ms. Vidya Lama, Advocate.

ORDER

Learned Counsel for the Petitioners seeks to withdraw the Contempt Petition with liberty to file afresh.

Leave granted.

Contempt Petition stands disposed of as withdrawn.

Judge
28.08.2024